
(2024) 02 SIK CK 0022
In the Sikkim High Court
Case No : Writ Petition (C) No. 19 Of 2023

Phigu Tshering Bhutia

APPELLANT

Vs

Karma Samten Bhutia & Ors.

RESPONDENT

Date of Decision : 27-02-2024

Acts Referred:

Citation : (2024) 02 SIK CK 0022

Hon'ble Judges : Bhaskar Raj Pradhan, J

Bench : Single Bench

Advocate : Laxmi Chakraborty, Dewen Sharma Luitel, Bhaichung Bhutia, S. K. Chettri

Judgement

Bhaskar Raj Pradhan, J

1. This matter has been listed on several occasions. Respondent nos. 1 to 8 have not been appearing before this Court. Order dated 4. 08.2023 reflects that respondent nos. 1 to 8 although served however, remained absent.
2. Notices were re-issued through Court process server on 8. 11.2023. The report of the Registry reflects that the process server has duly served the respondent nos. 1 to 8 and office copies of the notices containing endorsements of the respondent nos. 1 to 8 procured. However, the respondent nos. 1 to 8 have chosen not to appear or represented in this proceeding.
3. List this matter for final hearing on 01.03.2024.